

†[THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Important forms of the Income-tax department as shown in the annexure *are being* printed in Hindi and are used in areas where Hindi is widely spoken. Those forms which are meant to be used by the tax payers, such as the form for declaration of total income etc. are made available to those assesseees who ask for them. So far no complaint regarding the non-availability of the I.T. forms or against inconvenience caused by their absence has been received by the Government.

(b) Does not arise.

#### STATEMENT

*Forms which are printed in Hindi*

Number in I.T. Series	Description
I.T. 10	Notice under section 22(2) and 38 of the I. T. Act, 1922.
I.T. 11	Forms of return of total income and total world income for assesseees under sub-section (1) or (2) of Section 22 of I.T. Act, 1922
I.T. 13	Notice u/s 22(4) of the I.T. Act, 1922.
I.T. 14	Summons to assesseees/witnesses under section 37 of the I.T. Act, 1922.
I.T. 15	Notice of demand u/s 29 of the I.T. Act, 1922
I.T. 15A	Assessment form.
I.T. 16	Form of appeal against assessment to Income-tax (form B)
I.T. 18	Notice of date fixed for hearing of an appeal u/s 31/32 of the I.T. Act, 1922.
I.T. 22	Application for refund of I. Tax/S. Tax
I.T. 73	Form of appeal against an order refusing to re-open an assessment u/s 27 of I.T. Act, 1922.
I.T. 86	Form B. Notice u/s 23(2) of the I.T. Act, 1922.

†[ ] English translation.

Number in I. T. Series	Description
I.T. 90	Form of notice u/s 34 of I.T. Act, 1922.
I.T. 102	Form for returning defective appeal petitions.
I.T. 104	Order of adjustment of refund of tax.
I.T. 106	Form for intimating to assesseees extensions of time.
I.T. 113	Notice u/s 22(1) of the I.T. Act, 1922.
I.T. 124	Form of notice u/s 28(3) of the I.T. Act, 1922

#### ARREST OF AKALIS IN DELHI

56. SHRI JUG AL KISHORE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Akalis who were arrested in Delhi in connection with the Punjabi Suba agitation during the month of June, 1960; and

(b) out of them, how many were released on tendering apology and how many were convicted and the nature of punishment awarded to them?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) 1327.

(b) 110 persons were released on tendering apology. 315 persons have so far been convicted and the punishment in their cases ranged from admonition to six months' rigorous imprisonment and fines.

इस्पात, खान और ईंधन मंत्रालय में चतुर्थ श्रेणी के कर्मचारी

५७. श्री नवाबसिंह चौहान : क्या इस्पात, खान और ईंधन मंत्री यह बताने की कृपा करेंगे कि :

(क) इस्पात, खान और ईंधन मंत्रालय और उसके संलग्न तथा अधीनस्थ कार्यालयों में चतुर्थ श्रेणी के कर्मचारियों की वर्तमान संख्या कितनी है ;

(ख) क्या इन कर्मचारियों के सर्विस रिकार्ड हिन्दी में रखे जाते हैं ;

(ग) इन कर्मचारियों से सम्बन्ध रखने वाले कितने आदेश, परिपत्र, नोटिस आदि १९५९ में जारी किये गये और उनमें से कितने हिन्दी में थे ; और

(घ) इन कर्मचारियों से १९५९ में कितने आवेदन, याचिकाएँ आदि हिन्दी में प्राप्त हुई, उन पर किये गये कितने निर्णय उन्हें हिन्दी में सूचित किये गये और जो निर्णय हिन्दी में सूचित नहीं किये गये, उनका कारण क्या है ?

**CLASS IV EMPLOYEES IN THE MINISTRY OF STEEL, MINES AND FUEL**

57. SHRI NAWAB SINGH CHAUHAN: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) the present number of Class IV employees in the Ministry of Steel, Mines and Fuel and its attached and subordinate offices;

(b) whether the service records of these employees are kept in Hindi;

(c) the number of orders, circulars, notices etc. relating to these employees which were issued in 1959 and how many of them were issued in Hindi; and

(d) the number of applications, petitions, etc., received in Hindi from these employees in 1959; the number of decisions taken on them which were communicated to them in Hindi and the reason for not communicating the rest of the decisions in Hindi?]

**इस्पात, खान और ईंधन मंत्री (सरदार स्वर्ण सिंह) : (क) १३५१।**

(ख) नहीं।

(ग) और (घ) इस सम्बन्ध में जानकारी इकट्ठी करने में जितना समय तथा

परिश्रम लगेगा, प्राप्त लाभ उसके अनुरूप नहीं होगा।

t[THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) 1,351.

(b) No.

(c) and (d) The time and labour involved in collecting the information will not be commensurate with any use flowing from the result.]

**इस्पात, खान और ईंधन मंत्रालय में सहायक लिपिक आदि**

५८. श्री नवाब सिंह चौहान : क्या इस्पात, खान और ईंधन मंत्री यह बताते की कृपा करेंगे कि इस्पात, खान और ईंधन मंत्रालय और उसके अधीनस्थ कार्यालयों में कितने सहायक, लिपिक, अनुवादक आदि हिन्दी का कार्य करने के लिये नियुक्त किये गये हैं ?

**t [RECRUITMENT OF STAFF FOR HINDI WORK**

58. SHRI NAWAB SINGH CHAUHAN: Will the Minister of STEEL MINES AND FUEL be pleased to state the number of assistants, clerks, translators etc., who have been appointed in the Ministry of Steel, Mines and Fuel and its subordinate offices for doing Hindi work?]

**इस्पात, खान और ईंधन मंत्री (सरदार स्वर्ण सिंह) : सात।**

t[THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH) : Seven.]

t[ ] English translation.